

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/114/(IB)/2017
NAME OF THE PETITIONERS : E-TRAVEL SOLUTIONS IND PVT LTD
NAME OF THE RESPONDENT : ROC CHENNAI
UNDER SECTION : 252(3)

S.No.	Name (in Capital)	Represented by	Signature
1	M MURALI PCS CP NO 4952	Applicant	M L

ORDER

PCS representing the applicant company present and stated that the report of RD is awaited. Put up on 15.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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